HIGH COURT OF JAMMU & KASHMIR AND LADAKH
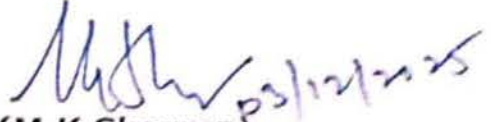## (Office of the Registrar General at Jammu)
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ORDER

No.: 1779 of 2025/RG   Dated:03.12.2025

In the interest of administration, the following transfers and postings of Judicial Officers are hereby ordered:-

1. Shri Sandeep Gandotra, Presiding Officer, NIA Court, Jammu is transferred and posted as District Judge, LRP vice Shri Amit Sharma;

2. Shri Amit Sharma, District Judge, LRP is transferred and posted as Additional Judge, Family Court, Jammu vice Shri Prem Sagar; and

3. Shri Prem Sagar, Additional Judge, Family Court ,Jammu is transferred and posted as Presiding Officer, NIA Court, Jammu vice Shri Sandeep Gandotra;

By Order.

(M.K Sharma)
Registrar General
Dated: 03.12.2025

No.: 74704 – 54 /RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
       ...... *for information of their Lordships.*
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu;
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
5. Director, J&K Judicial Academy, Jammu;
6. Registrar Rules, High Court of J&K and Ladakh, Jammu;
7. Registrar (I.T) Computers, High Court of J&K and Ladakh, Jammu;
8. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
9. All Principal District and Sessions Judges, UTs of J&K and Ladakh;
10. Joint Registrar (Judicial), High Court of J&K and Ladakh, Jammu/Srinagar;
11. CPC, e-Courts, High Court of J&K and Ladakh, Jammu;
       .... *for information.*
12. Concerned Judicial Officers_____;
13. Director Finance, High Court of J&K and Ladakh, Jammu.
14. Accounts Officers of both the wings of the High Court
15. Incharge Statistical Section, High Court of J&K and Ladakh;
       .... *for information and necessary action.*
16. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
17. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
18. Order File.

Registrar General